

ITEM NO.21

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONMT.PET.(C) No. 1653/2018 in W.P.(C) No. 412/2016

GAURAV KUMAR BANSAL

Petitioner(s)

VERSUS

MR.DINESH KUMAR & ORS.

Respondent(s)

(IA No. 107760/2021 - APPROPRIATE ORDERS/DIRECTIONS IA No.107762/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 84969/2021 - EXEMPTION FROM FILING AFFIDAVIT IA No. 23289/2019 - EXEMPTION FROM FILING O.T. IA No. 24260/2020 - EXEMPTION FROM FILING O.T. IA No. 35579/2019 - EXEMPTION FROM FILING O.T. IA No. 31994/2019 - EXEMPTION FROM FILING O.T. IA No. 24258/2020 - EXEMPTION FROM PERSONAL APPEARANCE IA No. 122705/2018 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 196981/2019 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

MA 2352/2018 in W.P.(C) No. 412/2016 (PIL-W)
(FOR APPROPRIATE ORDERS/DIRECTIONS ON IA 86502/2021 FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 86503/2021)

Date : 22-11-2022 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MS. JUSTICE HIMA KOHLI
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Petitioner-in-person

For Respondent(s) Mr. G. N. Reddy, AOR

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Mr. Abhinav Mukerji, AOR

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Ms. Mantika Haryani, Adv.

Mr. Sanjeev Kaushik, Adv.

Mr. Devvrat Singh, Adv.

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Mr. Shishir Deshpande, AOR

Mr. Swati Ghildiyal, AOR
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Ms. Shravya Pathak, Adv.

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Mr. Varun Varma, Adv.

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Mr. Shaik Mohamad Haneef, Adv.
Mr. T. Vijaya Bhaskar Reddy, Adv.
Mr. K.V. Girish Chowdary, Adv.
Ms. Rajeswari Mukherjee, Adv.
Ms. Niti Richhariya, Adv.

Mr. D. Kumanan, AOR
Mr. Shaikh F Kalia, Adv.
Ms. Racheeta Chawala, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Ms Madhavi Divan, Additional Solicitor General states that the Union Government has invited tenders for establishing a portal where real time information on mental health facilities provided right down to the district level in each State will be available.

- 2 Additional Solicitor General states that all the State governments have been requested to attend a demonstration within a fortnight and it is expected that the portal would be ready and functional within a period of one month.
- 3 List the Contempt Petition and the Miscellaneous Application on 27 January 2023.
- 4 By the next date of listing an affidavit shall be filed by the Union Government explaining the status of the portal and the steps which have been taken to upload information.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR